

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :23-03-2026

Date : 23.03.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
20250/2026	23.03.2026	ABLAPL-430/2026	A PARIDA	C.O.		Order Dtd. 2026-03-19		(Se No-
20251/2026	23.03.2026	ABLAPL-1582/2026	K DAS	C.O.		Order Dtd. 2026-03-19		(Se No-
20252/2026	23.03.2026	ABLAPL-1584/2026	DPS MALLICK	C.O.		Order Dtd. 2026-03-19		(Se No-
20253/2026	23.03.2026	ABLAPL-1585/2026	G ROUT	C.O.		Order Dtd. 2026-03-19		(Se No-
20255/2026	23.03.2026	ABLAPL-1586/2026	NK ROUT	C.O.		Order Dtd. 2026-03-19		(Se No-
20256/2026	23.03.2026	ABLAPL-1587/2026	SUDHANSU PRASAD MAHAPATRA	C.O.		Order Dtd. 2026-03-19		(Se No-
20257/2026	23.03.2026	ABLAPL-1588/2026	NK ROUT	C.O.		Order Dtd. 2026-03-19		(Se No-
20258/2026	23.03.2026	ABLAPL-1591/2026	HK PATRA	C.O.		Order Dtd. 2026-03-19	BAIL-2	(Se No-
20259/2026	23.03.2026	ABLAPL-1594/2026	NK ROUT	C.O.		Order Dtd. 2026-03-19		(Se No-
20260/2026	23.03.2026	ABLAPL-1595/2026	CR NAYAK	C.O.		Order Dtd. 2026-03-19	BAIL-2	(Se No-
20261/2026	23.03.2026	ABLAPL-1596/2026	SP SAHOO	C.O.		Order Dtd. 2026-03-19	BAIL-2	(Se No-
20262/2026	23.03.2026	ABLAPL-1598/2026	AJAYA KUMAR PRADHAN	C.O.		Order Dtd. 2026-03-19	BAIL-1	(Se No-13)
20263/2026	23.03.2026	ABLAPL-1599/2026	S NAYAK	C.O.		Order Dtd. 2026-03-19		(Se No-13)
20264/2026	23.03.2026	ABLAPL-1600/2026	HK PATRA	C.O.		Order Dtd. 2026-03-19		(Se No-13)
20265/2026	23.03.2026	ABLAPL-1601/2026	G ROUT	C.O.		Order Dtd. 2026-03-19	BAIL-1	(Se No-13)
20266/2026	23.03.2026	ABLAPL-11984/2025	RB MISHRA	C.O.		Order Dtd. 2026-03-19		(Se No-13)

20267/2026	23.03.2026	ABLAPL-11984/2025	RB MISHRA	C.O.		Order Dtd. 2026-03-19		(Serial No-13)
20268/2026	23.03.2026	ABLAPL-14119/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-03-19		(Serial No-13)
20269/2026	23.03.2026	ABLAPL-1585/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-03-19		(Serial No-13)
20271/2026	23.03.2026	WP (C) - 8209/2026	R. K. MOHABHOI	C.O.	COURT NO. 17	Order Dtd. 2026-03-17	WRIT BRANCH-1	(Serial No-13)
20272/2026	23.03.2026	WP (C) - 2586/2026	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2026-03-18		(Serial No-13)
20276/2026	23.03.2026	WP (C) - 6995/2026	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-04-29		(Serial No-13)
20278/2026	23.03.2026	WP (C) - 8342/2026	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-04-29	WRIT BRANCH-3	(Serial No-33)
20281/2026	23.03.2026	WP (C) - 34956/2025	S. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-03-19		(Serial No-33)
20282/2026	23.03.2026	WP (C) - 34313/2025	S. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-03-19		(Serial No-33)
20283/2026	23.03.2026	WP (C) - 378/2026	S. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-03-19	WRIT BRANCH-2	(Serial No-34)
20284/2026	23.03.2026	WP (C) - 6708/2026	S. R. SETHI	C.O.	COURT NO. 17	Order Dtd. 2026-03-19		(Serial No-34)
20286/2026	23.03.2026	WP (C) - 8037/2026	C. SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-03-18		(Serial No-34)
20287/2026	23.03.2026	WP (C) - 5267/2026	B. K. SETHI	C.O.	COURT NO. 17	Order Dtd. 2026-03-19	WRIT BRANCH-4	(Serial No-38)
20288/2026	23.03.2026	WP (C) - 10434/2025	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	WRIT BRANCH-4	(Serial No-17)
20290/2026	23.03.2026	CRLMC-4116/2025	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Serial No-17)
20291/2026	23.03.2026	CRLMP-272/2026	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Serial No-17)
20292/2026	23.03.2026	CRLREV-736/2025	C.P.PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Serial No-17)
20294/2026	23.03.2026	CRLREV-141/2025	P.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-05-06		(Serial No-17)

20296/2026	23.03.2026	MATA-381/2025	D.K.PANDA	C.O.	COURT NO. 3	Order Dtd. 2026-03-18		(Se No-17)
20297/2026	23.03.2026	CRLREV-166/2026	S.DEVI	C.O.	COURT NO. 17	Order Dtd. 2026-04-27		(Se No-17)
20298/2026	23.03.2026	CRLREV-210/2026	R.SETHI	C.O.	COURT NO. 17	Order Dtd. 2026-04-29		(Se No-17)
20299/2026	23.03.2026	CRLMC-82/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Se No-17)
20300/2026	23.03.2026	CRLMC-855/2026	S.DEVI	C.O.	COURT NO. 6	Order Dtd. 2026-03-20	CRIMINAL MISC	(Se No-)
20301/2026	23.03.2026	WP (C) - 2600/2024	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-04-23	WRIT BRANCH-1	(Se No-)
20302/2026	23.03.2026	CRLMC-5210/2025	D.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-01-15		(Se No-)
20303/2026	23.03.2026	CRLMC-3010/2025	L.D.SAHU	C.O.	COURT NO. 6	Order Dtd. 2026-03-19		(Se No-)
20304/2026	23.03.2026	WP (C) - 8139/2026	M.N. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-18	WRIT BRANCH-1	(Se No-)
20305/2026	23.03.2026	TRP (C) - 60/2023	B MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-19	M.J.C.	(Se No-)
20306/2026	23.03.2026	CRLMP-331/2026	P.R.SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No-)
20307/2026	23.03.2026	WP (C) - 7861/2026	M. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-18		(Se No-)
20308/2026	23.03.2026	CRLMC-850/2026	S.MITRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-31		(Se No-)
20309/2026	23.03.2026	CRLREV-29/2026	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-13		(Se No-)
20310/2026	23.03.2026	CRLMC-478/2026	MS.HASAN	C.O.	COURT NO. 6	Order Dtd. 2026-02-11		(Se No-)
20311/2026	23.03.2026	CRLMC-856/2026	S.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No-)
20312/2026	23.03.2026	CRLREV-159/2019	U N SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-13	CRIMINAL REVISION	(Se No-)
20313/2026	23.03.2026	CRLMC-704/2026	S.S.PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-19		(Se No-)
20314/2026	23.03.2026	CRLREV-159/2019	R R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-13	CRIMINAL REVISION	(Se No-)
20315/2026	23.03.2026	CRLREV-161/2018	M K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-04-27	CRIMINAL REVISION	(Se No-)
20316/2026	23.03.2026	CRLREV-107/2004	P K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-03-13	CRIMINAL REVISION	(Se No-)
20317/2026	23.03.2026	WP (C) - 36338/2025	S.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-46)
20318/2026	23.03.2026	ABLAPL-14601/2025	R PRADHAN	C.O.	COURT NO.	Order Dtd. 2026-03-20		(Se No-)

						17			46)
20319/2026	23.03.2026	CRLREV-44/2004	P K MALICK	C.O.	COURT NO. 17	Order Dtd. 2026-03-13	CRIMINAL REVISION	(Se No-	
20320/2026	23.03.2026	WP (C) - 207/2026	B. RATH	C.O.	COURT NO. 16	Order Dtd. 2026-04-27	WRIT BRANCH-7	(Se No-18)	
20321/2026	23.03.2026	ABLAPL-10350/2025	BIKRAM CHANDRA GHADEI	C.O.	COURT NO. 17	Order Dtd. 2026-03-20		(Se No-18)	
20322/2026	23.03.2026	ABLAPL-8238/2025	R PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-03-19	BAIL-2	(Se No-18)	
20323/2026	23.03.2026	ABLAPL-8114/2024	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-03-19		(Se No-18)	
20324/2026	23.03.2026	CRREV-722/2001	G SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2026-03-13	CRIMINAL REVISION	(Se No-	
20325/2026	23.03.2026	MACA-91/2021	U DAS	C.O.	COURT NO. 17	Order Dtd. 2026-03-18	MISC. APPEAL SEC.	(Se No-	
20326/2026	23.03.2026	CRLREV-779/2006	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2026-03-13	CRIMINAL REVISION	(Se No-	
20327/2026	23.03.2026	WA-964/2023	M.R.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-03-17	WRIT APPEAL	(Se No-	
20328/2026	23.03.2026	BLAPL-666/2026	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-03-11		(Se No-	
20343/2026	23.03.2026	BLAPL-636/2026	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-03-20	BAIL-2	(Se No-	
20345/2026	23.03.2026	BLAPL-1284/2026	B DAS	C.O.	COURT NO. 3	Order Dtd. 2026-03-19		(Se No-	
20350/2026	23.03.2026	FAO-528/2020	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-09-10	MISC. APPEAL SEC.	(Se No-	
20356/2026	23.03.2026	TRP (C) - 22/2026	B B MALICK	C.O.	COURT NO. 16	Order Dtd. 2026-02-06		(Se No-	
20357/2026	23.03.2026	RPFAM-53/2026	S BARDHAN	C.O.	COURT NO. 9	Order Dtd. 2026-04-20		(Se No-	
20358/2026	23.03.2026	WP (C) - 2152/2026	D.MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2026-03-11	WRIT BRANCH-5	(Se No-21)	
20359/2026	23.03.2026	TRP (C) - 432/2025	M K PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-03-16		(Se No-21)	
20361/2026	23.03.2026	CRLREV-195/2026	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-05-04		(Se No-21)	
20362/2026	23.03.2026	TRP (C) -	MANOJ KUMAR	C.O.	COURT	Order Dtd. 2026-03-16		(Se	

			432/2025	PANDA		NO. 17			No-21)
20365/2026	23.03.2026	CRLMC-587/2026	S. P. SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2026-04-07			(Se No-21)
20367/2026	23.03.2026	RVWPET-243/2024	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2026-02-27			(Se No-21)
20368/2026	23.03.2026	WP (C) - 21592/2023	S. BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-20	WRIT BRANCH-7		(Se No-10)
20369/2026	23.03.2026	WP (C) - 11221/2023	S K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-20	WRIT BRANCH-7		(Se No-48)
20370/2026	23.03.2026	WP (C) - 13285/2017	S MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-03-20	WRIT BRANCH-4		(Se No-27)
20371/2026	23.03.2026	WP (C) - 24338/2019	S K PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-03-18	WRIT BRANCH-1		(Se No-30)
20372/2026	23.03.2026	CRLMC-4416/2025	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-06			(Se No-30)
20373/2026	23.03.2026	CRLMC-762/2026	A.K.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-20			(Se No-30)
20375/2026	23.03.2026	CRLREV-197/2026	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2026-05-04			(Se No-30)
20376/2026	23.03.2026	RPFAM-369/2025	R.MALLICK	C.O.	COURT NO. 16	Order Dtd. 9999-12-31			(Se No-30)
20377/2026	23.03.2026	TRP (C) - 32/2026	J.R.BISWAL	C.O.	COURT NO. 16	Order Dtd. 9999-12-31			(Se No-30)
20378/2026	23.03.2026	TRP (C) - 44/2026	M.R.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-04-27			(Se No-30)
20379/2026	23.03.2026	TRP (C) - 45/2026	M.R.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-04-27			(Se No-30)
20380/2026	23.03.2026	MACA-200/2026	S.S.SAMANTARAY	C.O.	COURT NO. 3	Order Dtd. 2026-06-25			(Se No-30)
20381/2026	23.03.2026	CRLMC-4524/2025	S.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-03-20			(Se No-30)
20382/2026	23.03.2026	CRLMC-799/2026	A.K.JATI	C.O.	COURT NO. 6	Order Dtd. 2026-04-08			(Se No-30)
20383/2026	23.03.2026	CRLMC-859/2026	B.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-03-20			(Se No-30)

	20384/2026	23.03.2026	CRLMC-851/2026	A.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No-30)
	20385/2026	23.03.2026	CRLMC-5374/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No-30)
	20386/2026	23.03.2026	CRLMC-862/2026	S.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No-30)
	20387/2026	23.03.2026	CRLMC-865/2026	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-04-13		(Se No-30)
	20388/2026	23.03.2026	CRLMC-874/2026	P.MUDULI	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No-30)
	20389/2026	23.03.2026	FAO-393/2025	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-17	MISC. APPEAL SEC.	(Se No-30)
0	20390/2026	23.03.2026	CRLMP-295/2026	N.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No-30)
1	20391/2026	23.03.2026	CRLMP-363/2026	B.K.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2026-05-04		(Se No-30)
2	20392/2026	23.03.2026	WP (C) - 8810/2026	(MANORANJAN PADHY) IN PERSON	C.O.	COURT NO. 8	Order Dtd. 2026-03-23	WRIT BRANCH-8	(Se No-39)
3	20393/2026	23.03.2026	CRLMP-363/2026	B.K.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2026-05-04		(Se No-39)
4	20394/2026	23.03.2026	CRLMP-334/2026	H.K.DASH	C.O.	COURT NO. 8	Order Dtd. 2026-03-20		(Se No-39)
5	20395/2026	23.03.2026	RSA-351/2023	P K PARIDA	C.O.	COURT NO. 8	Order Dtd. 2026-03-17	SECOND APPEAL	(Se No-39)
6	20397/2026	23.03.2026	RSA-148/2026	B R SENAPATI	C.O.	COURT NO. 21	Order Dtd. 2026-09-11		(Se No-39)
7	20425/2026	23.03.2026	WP (C) - 7999/2026	S. BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-03-20	WRIT BRANCH-8	(Se No-39)
8	20426/2026	23.03.2026	RSA-576/2025	S.MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2026-08-17	SECOND APPEAL	(Se No-39)
9	20429/2026	23.03.2026	CMP-489/2026	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-39)
0	20433/2026	23.03.2026	CMP-427/2026	P.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-39)
1	20438/2026	23.03.2026	CRLREV-468/2025	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-04		(Se No-39)
2	20439/2026	23.03.2026	FAO-77/2026	M.NAIK	C.O.	COURT NO. 3	Order Dtd. 2026-03-17	MISC. APPEAL	(Se No-39)

						OLD		SEC.	
3	20443/2026	23.03.2026	WP (C) - 32420/2025	S. SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-20		(Se No-
4	20444/2026	23.03.2026	WP (C) - 8499/2026	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-
5	20446/2026	23.03.2026	WP (C) - 8376/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-8	(Se No- 39)
6	20447/2026	23.03.2026	WP (C) - 33394/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Se No- 39)
7	20448/2026	23.03.2026	WA- 652/2021	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-20	WRIT APPEAL	(Se No-
8	20450/2026	23.03.2026	WP (C) - 27993/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18		(Se No-
9	20451/2026	23.03.2026	WP (C) - 20871/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18	WRIT BRANCH-3	(Se No- 11)
0	20452/2026	23.03.2026	MATA- 156/2019	P K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-18	FIRST APPEAL	(Se No-
1	20453/2026	23.03.2026	WP (C) - 8498/2026	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19	WRIT BRANCH-5	(Se No- 21)
2	20454/2026	23.03.2026	WP (C) - 8400/2026	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No- 33)
3	20455/2026	23.03.2026	WP (C) - 8503/2026	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-20	WRIT BRANCH-5	(Se No- 21)
4	20456/2026	23.03.2026	WP (C) - 8053/2026	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122)
5	20459/2026	23.03.2026	WP (C) - 8013/2026	S. PRADHAN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No- 33)
6	20460/2026	23.03.2026	WP (C) - 8412/2023	G SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2026-03-19	WRIT BRANCH-1	(Se No- 30)
7	20462/2026	23.03.2026	WP (C) - 21380/2023	S PADHI	C.O.	COURT NO. 25	Order Dtd. 2026-03-19	WRIT BRANCH-5	(Se No- 20)
8	20463/2026	23.03.2026	WP (C) - 6350/2024	J SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-03-19	WRIT BRANCH-3	(Se No- 33)
9	20464/2026	23.03.2026	WP (C) - 3720/2024	J SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-03-19	WRIT BRANCH-7	(Se No- 18)

0	20466/2026	23.03.2026	WP (C) - 34051/2025	N C SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-03-13	WRIT BRANCH-1	(Se No-
1	20467/2026	23.03.2026	WP (C) - 35830/2025	T K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-03-13	WRIT BRANCH-7	(Se No- 18)
2	20468/2026	23.03.2026	WP (C) - 35830/2025	N C SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-03-13	WRIT BRANCH-7	(Se No- 18)
3	20469/2026	23.03.2026	WP (C) - 32422/2025	R. DAS	C.O.	COURT NO. 25	Order Dtd. 2026-03-20		(Se No- 18)
4	20478/2026	23.03.2026	WP (C) - 4254/2026	P. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-03-10	WRIT BRANCH-4	(Se No- 27)
5	20479/2026	23.03.2026	WP (C) - 4420/2026	P. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-03-10		(Se No- 27)
6	20483/2026	23.03.2026	CMP- 486/2026	K.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-03-19		(Se No- 27)
7	20488/2026	23.03.2026	WP (C) - 8625/2026	B. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-03-19		(Se No- 27)
8	20490/2026	23.03.2026	WP (C) - 8259/2026	H.K.PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-03-23	WRIT BRANCH-7	(Se No- 44)
9	20492/2026	23.03.2026	CMP- 442/2026	P.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No- 44)
0	20493/2026	23.03.2026	CMP- 463/2026	P.K.PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No- 44)
1	20494/2026	23.03.2026	CMP- 495/2026	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No- 44)
2	20495/2026	23.03.2026	WP (C) - 7962/2026	P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Se No- 44)
3	20496/2026	23.03.2026	CONTC- 648/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-19		(Se No- 44)
4	20497/2026	23.03.2026	CRLMC- 344/2026	P.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-13		(Se No- 44)
5	20498/2026	23.03.2026	CRLA- 275/2026	L.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-04-06		(Se No- 44)
6	20499/2026	23.03.2026	CRLMC- 4616/2025	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No- 44)
7	20500/2026	23.03.2026	CRLMA- 38/2026	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 2026-03-20		(Se No- 44)

8	20270/2026	23.03.2026	CRLREV-691/2025	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2025-10-31		(Serial No-44)
9	20273/2026	23.03.2026	BLAPL-1234/2026	SUBRAT MOHANTY	GENERAL		Entire Document		(Serial No-44)
0	20274/2026	23.03.2026	CRLMC-873/2026	UPENDRA KUMAR PANDEY	GENERAL		Order Dtd. 2026-03-20		(Serial No-44)
1	20275/2026	23.03.2026	BLAPL-1234/2026	SUBRAT MOHANTY	GENERAL		Petition With Annexures		(Serial No-44)
2	20277/2026	23.03.2026	WP (C) - 8663/2006	SABYASACHI PANDA	GENERAL		Order Dtd. 2006-07-05		(Serial No-44)
3	20279/2026	23.03.2026	WP (C) - 27450/2024	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief		(Serial No-44)
4	20280/2026	23.03.2026	WP (C) - 48/2008	SABYASACHI PANDA	GENERAL		Petition		(Serial No-44)
5	20285/2026	23.03.2026	WP (C) - 10132/2016	SHAKTI PRASAD PANDA	GENERAL		Entire Document		(Serial No-44)
6	20289/2026	23.03.2026	WP (C) - 26570/2024	SUSMITA SMRUTIREKHA	GENERAL		Entire Document		(Serial No-44)
7	20293/2026	23.03.2026	WP (C) - 6590/2012	SAMBIT PANIGRAHI	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Serial No-112)
8	20295/2026	23.03.2026	WA-589/2025	SUSHREE RANJAN MOHANTY	GENERAL		Judgement Dtd. 2026-03-20		(Serial No-112)
9	20329/2026	23.03.2026	WP (C) - 13107/2009	CHIEF SECRETARY	GENERAL		Entire Order		(Serial No-112)
0	20330/2026	23.03.2026	MACA-1320/2024	JAYDEV BHOI	GENERAL		Judgement Dtd. 2025-04-07		(Serial No-112)
1	20338/2026	23.03.2026	MACA-1318/2024	JAYDEV BHOI	GENERAL		Judgement Dtd. 2025-04-07		(Serial No-112)
2	20342/2026	23.03.2026	MACA-140/2026	JAYDEV BHOI	GENERAL		Judgement Dtd. 2026-03-14		(Serial No-112)
3	20363/2026	23.03.2026	WP (C) - 35006/2025	CHIEF SECRETARY	GENERAL		Entire Order		(Serial No-112)
4	20364/2026	23.03.2026	WP (C) - 7577/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-12	WRIT BRANCH (DIVISION BENCH-2)	(Serial No-115)
5	20366/2026	23.03.2026	WP (C) -	DEBENDRA	GENERAL		Order Dtd. 2026-03-18	WRIT	(Serial No-115)

			7479/2026	BEHERA				BRANCH-6	No-25)
6	20374/2026	23.03.2026	WP (C) - 8410/2026	AKSHYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH-5	(Se No-21)
7	20396/2026	23.03.2026	FAO-183/2006	SOUMYA RANJAN OJHA	GENERAL		Order Dtd. 2019-01-30	MISC. APPEAL SEC.	(Se No-
8	20400/2026	23.03.2026	FAO-111/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Se No-
9	20402/2026	23.03.2026	WP (C) - 4752/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-24	WRIT BRANCH-5	(Se No-47)
0	20415/2026	23.03.2026	FAO-310/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Se No-
1	20421/2026	23.03.2026	FAO-348/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Se No-
2	20424/2026	23.03.2026	WP (C) - 35368/2025	SURYA PRATAP DEO	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-6	(Se No-26)
3	20432/2026	23.03.2026	FAO-534/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Se No-
4	20436/2026	23.03.2026	FAO-671/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-04	MISC. APPEAL SEC.	(Se No-
5	20442/2026	23.03.2026	FAO-754/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21	MISC. APPEAL SEC.	(Se No-
6	20449/2026	23.03.2026	FAO-757/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Se No-
7	20458/2026	23.03.2026	FAO-842/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Se No-
8	20461/2026	23.03.2026	FAO-273/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Se No-
9	20465/2026	23.03.2026	MACA-1299/2024	HIRARAM BHOI	GENERAL		Entire Document		(Se No-
0	20475/2026	23.03.2026	ABLAPL-1662/2026	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-03-23	BAIL-1	(Se No-15)
1	20485/2026	23.03.2026	WP (C) - 8454/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-7	(Se No-44)
2	20486/2026	23.03.2026	WP (C) - 8477/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-1	(Se No-
3	20487/2026	23.03.2026	WP (C) - 8259/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH-7	(Se No-

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4	20489/2026	23.03.2026	CRLA-270/2021	SURENDRA JANI	GENERAL		Entire Document	CRIMINAL APPEAL	(Se No-
5	20491/2026	23.03.2026	WP (C) - 575/2026	DIPTENDU SUNDAR RAY	GENERAL		Entire Order		(Se No-
6	20501/2026	23.03.2026	WP (C) - 29308/2022	HAREKRUSHNA DASH	GENERAL		Affidavit	WRIT BRANCH-5	(Se No-32)
7	20254/2026	23.03.2026	ABLAPL-1501/2026	KARMA DAS	GENERAL		Order Dtd. 2026-03-17	BAIL-1	(Se No-13)
8	20331/2026	23.03.2026	BLAPL-12090/2025	P K MOHANTY	GENERAL		Order Dtd. 2026-02-18		(Se No-13)
9	20332/2026	23.03.2026	CONTC-606/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-03-18		(Se No-13)
0	20333/2026	23.03.2026	CONTC-481/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-03-17		(Se No-13)
1	20334/2026	23.03.2026	CONTC-482/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-03-17	CONTEMPT	(Se No-
2	20335/2026	23.03.2026	WP (C) - 4716/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-02-19		(Se No-
3	20336/2026	23.03.2026	WA-2714/2024	P K MOHANTY	GENERAL		Order Dtd. 2026-02-12		(Se No-
4	20337/2026	23.03.2026	WP (C) - 4929/2026	P K MOHANTY	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-1	(Se No-30)
5	20339/2026	23.03.2026	RSA-326/2024	P. K. BEHERA	GENERAL		Order Dtd. 2026-03-20		(Se No-30)
6	20340/2026	23.03.2026	WP (C) - 22749/2024	PITABAS NAYAK	GENERAL		Order Dtd. 2025-07-18		(Se No-30)
7	20341/2026	23.03.2026	RVWPET-252/2025	H JENA	GENERAL		Order Dtd. 2026-03-13	CIVIL REVISION	(Se No-
8	20344/2026	23.03.2026	RPFAM-84/2025	N K SATHPATHY	GENERAL		Order Dtd. 2026-03-17		(Se No-
9	20346/2026	23.03.2026	CRLMC-3010/2025	BISHNU PRASAD SWAIN	GENERAL		Order Dtd. 2026-03-19		(Se No-
0	20347/2026	23.03.2026	WP (C) - 1818/2026	B DAS	GENERAL		Order Dtd. 2026-03-19		(Se No-
1	20348/2026	23.03.2026	WP (C) - 6972/2025	S S PRADHAN	GENERAL		Order Dtd. 2026-03-19		(Se No-
2	20349/2026	23.03.2026	BLAPL-1260/2026	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2026-03-19		(Se No-
3	20351/2026	23.03.2026	WPC (OAC) - 2212/2015	M ROUT	GENERAL		Order Dtd. 2022-06-29	OA Branch	(Se No-
4	20352/2026	23.03.2026	WP (C) - 6182/2019	T BAG	GENERAL		Order Dtd. 2023-04-11	WRIT BRANCH (DIVISION	(Se No-101

								BENCH-1)	
5	20353/2026	23.03.2026	WP (C) - 19512/2025	I PONDA	GENERAL		Order Dtd. 2026-01-22		(Se No-101
6	20354/2026	23.03.2026	WP (C) - 6185/2019	T BAG	GENERAL		Order Dtd. 2023-04-11	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101
7	20355/2026	23.03.2026	WP (C) - 18166/2025	MANGUL NAIK	GENERAL		Order Dtd. 2025-11-21		(Se No-101
8	20360/2026	23.03.2026	TRP (C) - 52/2026	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2026-04-27		(Se No-101
9	20398/2026	23.03.2026	WP (C) - 4704/2002	P.K.J	GENERAL		Order Dtd. 2003-07-21	Petition, Annexure,	(Se No-101
0	20399/2026	23.03.2026	CRLREV-395/2025	B.K.DAS	GENERAL		Order Dtd. 2026-03-20		(Se No-101
1	20401/2026	23.03.2026	WP (C) - 19557/2025	B.K.DAS	GENERAL		Order Dtd. 2026-01-22		(Se No-101
2	20403/2026	23.03.2026	RSA-548/2025	S.MAHARANA	GENERAL		Order Dtd. 2026-05-18	SECOND APPEAL	(Se No-
3	20404/2026	23.03.2026	CRLMC-750/2026	H.K.MOHANTA	GENERAL		Order Dtd. 2026-03-13		(Se No-
4	20405/2026	23.03.2026	WP (C) - 4685/2004	M.MOHANTY	GENERAL		Order Dtd. 2012-12-17	Petition, Annexure,	(Se No-
5	20406/2026	23.03.2026	WP (C) - 6809/2011	D.SAMAL	GENERAL		Order Dtd. 2011-03-31		(Se No-
6	20407/2026	23.03.2026	WP (C) - 22619/2024	B.C.PANDA	GENERAL		Order Dtd. 2024-09-26		(Se No-
7	20408/2026	23.03.2026	WP (C) - 8453/2026	J.P.KAR	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120
8	20409/2026	23.03.2026	WP (C) - 8456/2026	J.P.KAR	GENERAL		Order Dtd. 2026-03-23		(Se No-120
9	20410/2026	23.03.2026	WP (C) - 8773/2026	J.P.KAR	GENERAL		Order Dtd. 9999-12-31		(Se No-120
0	20411/2026	23.03.2026	CRLA-1446/2025	S.K.BEHERA	GENERAL		Order Dtd. 9999-12-31		(Se No-120
1	20412/2026	23.03.2026	CONTC-4535/2025	L.K.NAYAK	GENERAL		Order Dtd. 2026-03-17		(Se No-120
2	20413/2026	23.03.2026	WP (C) - 4607/2025	A.SUNDARAY	GENERAL		Order Dtd. 2025-02-14		(Se No-120
3	20414/2026	23.03.2026	MATA-	S.DHIR	GENERAL		Order Dtd. 9999-12-31		(Se

			78/2026						No-120
4	20416/2026	23.03.2026	ABLAPL-1402/2026	R SAMAL	GENERAL		Order Dtd. 2026-04-08	BAIL-1	(Se No-
5	20417/2026	23.03.2026	CRLMP-31/2026	PANKAJ PARIDA	GENERAL		Order Dtd. 2026-03-19		(Se No-
6	20418/2026	23.03.2026	WP (C) - 34079/2025	N.MUKAI	GENERAL		Order Dtd. 2025-12-08		(Se No-
7	20419/2026	23.03.2026	WP (C) - 4373/2026	PANKAJ PARIDA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-14)
8	20420/2026	23.03.2026	ABLAPL-201/2026	J.LENKA	GENERAL		Order Dtd. 2026-02-17	BAIL-2	(Se No-17)
9	20422/2026	23.03.2026	WP (C) - 1363/2026	S.DHIR	GENERAL		Order Dtd. 2026-02-27		(Se No-17)
0	20423/2026	23.03.2026	CMP-1063/2025	S MOHARANA	GENERAL		Order Dtd. 2025-10-09		(Se No-17)
1	20427/2026	23.03.2026	OJC-895/1997	ADARSH NAYAK	GENERAL		Order Dtd. 1997-05-13		(Se No-17)
2	20428/2026	23.03.2026	WP (C) - 37539/2025	R.C.MALLICK	GENERAL		Order Dtd. 2026-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109)
3	20430/2026	23.03.2026	WA-284/2025	D BISWAL	GENERAL		Order Dtd. 2026-03-13	WRIT APPEAL	(Se No-
4	20431/2026	23.03.2026	RVWPET-300/2025	R.C.MALLICK	GENERAL		Order Dtd. 2026-02-04	CIVIL REVISION	(Se No-
5	20434/2026	23.03.2026	OJC-895/1997	ADARSH NAYAK	GENERAL		Order Dtd. 1997-05-13		(Se No-
6	20435/2026	23.03.2026	WP (C) - 30033/2025	BIKRAM BEHERA	GENERAL		Order Dtd. 2025-11-07		(Se No-
7	20437/2026	23.03.2026	WP (C) - 2475/2025	SATYAPRIYA SAMANTA	GENERAL		Order Dtd. 2026-03-20	WRIT BRANCH-1	(Se No-
8	20440/2026	23.03.2026	WP (C) - 20426/2023	MANAS PATI	GENERAL		Order Dtd. 2026-03-11	WRIT BRANCH-2	(Se No-
9	20441/2026	23.03.2026	WP (C) - 7994/2026	D BISWAL	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH-5	(Se No-47)
0	20445/2026	23.03.2026	WP (C) - 6232/2025	J P KAR	GENERAL		Order Dtd. 2025-03-13	WRIT BRANCH-6	(Se No-35)
1	20457/2026	23.03.2026	WP (C) - 26225/2025	KIRTAN DANG	GENERAL		Order Dtd. 2026-03-20		(Se No-35)
2	20470/2026	23.03.2026	WP (C) - 2321/2026	SARAT KUMAR PRADHAN	GENERAL		PetitionAnnexure,		(Se No-35)
3	20471/2026	23.03.2026	WP (C) - 6972/2025	R. K. DEHURY	GENERAL		Order Dtd. 2026-03-19		(Se No-

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4	20472/2026	23.03.2026	WP (C) - 6972/2025	R. K. DEHURY	GENERAL		Order Dtd. 2026-03-19		(Se No- 35)
5	20473/2026	23.03.2026	WP (C) - 2326/2026	SARAT KUMAR PRADHAN	GENERAL		PetitionAnnexure,		(Se No- 35)
6	20474/2026	23.03.2026	WP (C) - 31543/2025	J. C. BARAL	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-7	(Se No- 18)
7	20476/2026	23.03.2026	BLAPL- 13142/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2026-03-20		(Se No- 18)
8	20477/2026	23.03.2026	WP (C) - 6772/2026	J. C. BARAL	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-2	(Se No-
9	20480/2026	23.03.2026	WP (C) - 7645/2026	J. C. BARAL	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-6	(Se No- 25)
0	20481/2026	23.03.2026	WP (C) - 7679/2026	J. C. BARAL	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-1	(Se No-
1	20482/2026	23.03.2026	WP (C) - 6078/2026	J. C. BARAL	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-5	(Se No- 22)
2	20484/2026	23.03.2026	WP (C) - 7813/2026	J. C. BARAL	GENERAL		Order Dtd. 2026-03-19	WRIT BRANCH-5	(Se No- 32)
3	20502/2026	23.03.2026	CMAPL- 422/2024	MANGUL NAIK	GENERAL		Order Dtd. 2026-03-19		(Se No- 32)
4	20503/2026	23.03.2026	BLAPL- 209/2026	S.DASH	GENERAL		Order Dtd. 2026-03-23		(Se No- 32)
5	20504/2026	23.03.2026	BLAPL- 208/2026	S.DASH	GENERAL		Order Dtd. 2026-03-23	BAIL-1	(Se No-
6	20505/2026	23.03.2026	BLAPL- 164/2026	S.DASH	GENERAL		Order Dtd. 2026-03-23		(Se No-
7	20506/2026	23.03.2026	CVREV- 248/2001	BHASA BEHERA	GENERAL		Order Dtd. 2001-11- 29Petition,Annexure,		(Se No-
8	20507/2026	23.03.2026	WP (C) - 5148/2026	A.K.SARANGI	GENERAL		Order Dtd. 2026-04-09	WRIT BRANCH-8	(Se No- 41)
9	20508/2026	23.03.2026	CRLMP- 347/2026	M.K.PANI	GENERAL		Order Dtd. 2026-03-23		(Se No- 41)
0	20509/2026	23.03.2026	WP (C) - 7854/2026	MANGUL NAIK	GENERAL		Order Dtd. 2026-03-16		(Se No- 41)
1	20510/2026	23.03.2026	CMP- 443/2026	P.K.DAS	GENERAL		Order Dtd. 2026-03-16		(Se No- 41)
2	20511/2026	23.03.2026	WP (C) - 7871/2026	MANGUL NAIK	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH-7	(Se No- 44)

3	20512/2026	23.03.2026	CMP-1607/2023	P.BASTIA	GENERAL		Order Dtd. 2026-03-20	WRIT BRANCH-5	(Se No-20)
4	20513/2026	23.03.2026	RSA-351/2014	P K MISHRA	GENERAL		Order Dtd. 2024-06-24	SECOND APPEAL	(Se No-
5	20514/2026	23.03.2026	WP (C) - 8649/2026	T.K.NAYAK	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH-2	(Se No-45)
6	20515/2026	23.03.2026	ABLAPL-1638/2026	SARAT DASH	GENERAL		Order Dtd. 2026-03-23		(Se No-45)
7	20516/2026	23.03.2026	WP (C) - 15833/2025	S.DEVI	GENERAL		Order Dtd. 2025-07-30	WRIT BRANCH-6	(Se No-25)
8	20517/2026	23.03.2026	WP (C) - 31124/2025	NIRANJAN ROUT	GENERAL		Order Dtd. 2026-01-07	WRIT BRANCH-4	(Se No-27)
9	20518/2026	23.03.2026	WP (C) - 6968/2024	U.P.BAG	GENERAL		Order Dtd. 2025-03-19	WRIT BRANCH-3	(Se No-14)
0	20519/2026	23.03.2026	WP (C) - 32935/2025	P K MISHRA	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH-2	(Se No-34)
1	20520/2026	23.03.2026	CRLMC-237/2026	R.K.SARANGI	GENERAL		Order Dtd. 2026-04-16		(Se No-34)
2	20521/2026	23.03.2026	WP (C) - 8809/2026	TUSHAR KANTA NAYAK	GENERAL		Order Dtd. 2026-03-20		(Se No-34)
3	20522/2026	23.03.2026	CRLMC-138/2026	R.K.SARANGI	GENERAL		Order Dtd. 2026-03-13		(Se No-34)
4	20523/2026	23.03.2026	WP (C) - 8642/2026	TUSHAR KANTA NAYAK	GENERAL		Order Dtd. 2026-03-23		(Se No-34)
5	20524/2026	23.03.2026	WP (C) - 24675/2012	R.K.SARANGI	GENERAL		Order Dtd. 2019-11-18	WRIT BRANCH (DIVISION BENCH)	(Se No-116)
6	20525/2026	23.03.2026	CRLMC-4110/2015	K.C.SAHOO	GENERAL		Order Dtd. 2026-02-03	CRIMINAL MISC	(Se No-
7	20526/2026	23.03.2026	WP (C) - 8771/2026	J.R.NAYAK	GENERAL		Order Dtd. 2026-05-18		(Se No-
8	20527/2026	23.03.2026	ABLAPL-1616/2026	J.R.NAYAK	GENERAL		Order Dtd. 2026-03-23		(Se No-
9	20528/2026	23.03.2026	WP (C) - 8627/2026	TUSHAR KANTA NAYAK	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH-8	(Se No-39)
0	20529/2026	23.03.2026	OJC-13164/2001	S.D.JENA	GENERAL		Order Dtd. 2019-07-08	WRIT BRANCH-7	(Se No-15)
1	20530/2026	23.03.2026	SA-201/1988	G S MOHANTY	GENERAL		Order Dtd. 1998-08-19		(Se No-

									15)
2	20531/2026	23.03.2026	WP (C) - 3102/2026	M.R.ROUTRAY	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-1	(Se No-
3	20532/2026	23.03.2026	WP (C) - 4844/2026	B K PADHI	GENERAL		Order Dtd. 2026-04-21	WRIT BRANCH-5	(Se No- 20)
4	20533/2026	23.03.2026	CRREV- 54/1996	LAXMIDHAR SAHOO	GENERAL		Order Dtd. 2009-05-06		(Se No- 20)
5	20534/2026	23.03.2026	WP (C) - 2361/2026	S.RAY	GENERAL		Order Dtd. 9999-12- 31Petition,Misc.case,	WRIT BRANCH-8	(Se No- 29)
6	20535/2026	23.03.2026	BLAPL- 1705/2026	S.R.PATNAIK	GENERAL		Order Dtd. 2026-03-23		(Se No- 29)
7	20536/2026	23.03.2026	BLAPL- 1790/2026	S.R.PATNAIK	GENERAL		Order Dtd. 2026-03-23		(Se No- 29)
8	20537/2026	23.03.2026	RSA- 507/2025	SUKANTA KUMAR NAYAK	GENERAL		Order Dtd. 2026-07-20	SECOND APPEAL	(Se No-
9	20538/2026	23.03.2026	BLAPL- 1376/2026	M.K.PANI	GENERAL		Order Dtd. 2026-03-23		(Se No-

N I C (Software Team)